

IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

It is hereby informed that the Full Bench sitting consisting of Honourable Mr. Justice A.M. Shaffique, Honourable Mr. Justice P. Ubaid and Honourable Mr. Justice P. Somarajan scheduled to be held at 1.45 p.m. on 28-02-2018 to take up Criminal Appeal No. 460/2017 is cancelled and the matter is adjourned to 07-03-2018 at 1.45 p.m.

Ernakulam
27-02-2018

(By Order)

Jayasree N

Registrar (Judicial)